

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 125 OF 2019 IN APPEAL NO. 77 OF 2018 &  
IA NO. 318 OF 2018**

**Dated: 17<sup>th</sup> September, 2019**

**In the matter of:**

**Maharashtra State Electricity Distribution Co. Ltd. .... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **13.11.2019.**

**PS/Court Master**

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